प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

. लेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email**:** <u>helpdoc@rbi.org.in</u>

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 022-2266 0502

February 04, 2021

Auction of State Government Securities

The following State Governments have offered to sell securities by way of auction, for an aggregate amount of ₹ 16,950 Cr. (Face Value).

Sr. No.	State	Amount to be raised (₹ Cr)	Additional Borrowing (Greenshoe) Option (₹ Cr)	Tenure (Yrs)	Type of Auction
1.	Assam	500	-	5	Yield
		500	-	10	Yield
2.	Haryana	2000	500	20	Yield
3.	Madhya Pradesh	3000	-	Re-issue of 6.61% Madhya Pradesh SDL 2037 issued on January 20, 2021	Price
4.	Mizoram	50	•	12	Yield
5.	Punjab	900		10	Yield
6.	Rajasthan	500	-	5	Yield
		1000	-	10	Yield
		750	-	20	Yield
		750	-	30	Yield
7.	Tamil Nadu	2500	-	Re-issue of 6.53% Tamil Nadu SDL 2031 issued on January 06, 2021	Price
8.	Uttar Pradesh	3000	-	10	Yield
9.	West Bengal	1500	-	15	Yield
	Total	16950			

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **February 09**, **2021 (Tuesday)**. The Government Stock up to 10% of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions subject to a maximum limit of 1% of its notified amount for a single bid per stock as per the <u>Scheme for Non-competitive Bidding Facility</u>.

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on <u>February 09, 2021 (Tuesday)</u>. The non-competitive bids should be <u>submitted between 10.30 A.M. and 11.00 A.M. and the competitive bids should</u> be submitted between 10.30 A.M. and 11.30 A.M.

In case of technical difficulties, Core Banking Operations Team (<u>email</u>; Phone no: 022-27595666, 022-27595415, 022-27523516) may be contacted.

For other auction related difficulties, IDMD auction team can be contacted (email: email: ema

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office (email; Phone no: 022-22632527, 022-22701299) in the prescribed form obtainable from RBI website (https://www.rbi.org.in/Scripts/BS_ViewForms.aspx) before the auction timing ends.

The yield percent per annum expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at same/different rates of yield or prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield /minimum price at which bids will be accepted. Securities will be issued for a minimum nominal amount of ₹10,000.00 and multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **February 09**, **2021** (**Tuesday**) and payment by successful bidders will be made during banking hours on **February 10**, **2021** (**Wednesday**) at Mumbai and at respective Regional Offices of RBI.

The State Government Stocks will bear interest at the rates determined by RBI at the auctions. For the new securities, interest will be paid half yearly on **August 10** and **February 10** of each year till maturity. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.

Press Release: 2020-2021/1047 Ajit Prasad
Director